

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 131(ND)2016

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

**NAME OF THE COMPANY:** Saleem Sofi & Anr. V/s. M/s. Soffis India Collection Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT:** 241/242

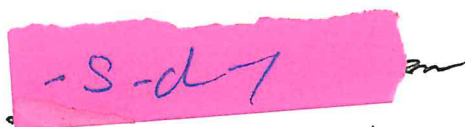
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Pradeep Aggarwal, Mr. Karan Khanna, Mr. Aniket Bhattacharya and Mr. Arjun Aggarwal, Advocates		
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	For the Respondent (s)	: Mr. Saleem Sofi, Respondent in person		
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**ORDER**

Respondent Counsel is not present in Court and a request for adjournment is made, more so as the supplementary list was put up only this morning. The matter be listed for final disposal on 19<sup>th</sup> January, 2018. Written submissions be filed by both sides.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**